

Central Administrative Tribunal  
Principal Bench

O.A.No.1540/99

with

O.A.No.1556/99

Hon'ble Shri Justice V.Rajagopala Reddy, VC(J)  
Hon'ble Shri R.K.Ahooja, M(A)

New Delhi, this the 12th day of July, 1999

O.A.No.1540/99:

Parveen Singh  
s/o Dhan Singh Negi  
A/9, Lok Nayak Hospital  
New Delhi - 110 002. ... Applicant

(Shri Anil Mittal, Advocate)

Vs.

1. National Capital Territory of Delhi  
Ministry of Health (through its Secretary)  
5, Shyam Nath Marg  
New Delhi.
2. G.B.Pant Hospital  
(through its Director)  
Jawhar Lal Nehru Marg  
New Delhi - 110 002. ... Respondents

O.A.No.1556/99:

1. Surender  
s/o Bhramchand  
Qr. No.91/96  
G.B.Pant Hospital  
J.P.Complex  
New Delhi - 110 002.
2. Dharmender Kumar  
s/o Badle Ram  
A-15, G.B.Pant Hospital  
J.P.Complex  
New Delhi - 110 002.
3. Rajesh Kumar  
s/o Asha Ram  
r/o 43/96, G.B.Pant Hospital  
New Delhi - 110 002.
4. Manish Kumar  
s/o Subhash Chand  
r/o D-3, G.P.B.Pant Hospital  
New Delhi - 110 002.
5. Ravinder Kumar  
s/o Suraj Singh  
10/96, Lok Nayak Hospital  
New Delhi. ... Applicants

(By Shri Anil Mittal, Advocate)

Vs.

1. National Capital Territory of Delhi  
Ministry of Health (through its Secretary)  
5, Shyam Nath Marg  
New Delhi.

2. G.B.Pant Hospital  
(through its Director)  
Jawhar Lal Nehru Marg  
New Delhi - 110 002.

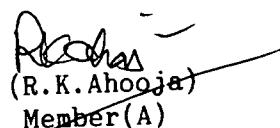
... Respondents

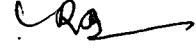
(2)

O R D E R (Oral)

By Reddy, J. -

Learned counsel for the applicants submits that he wishes to withdraw both the OAs. Accordingly both the OAs are dismissed as withdrawn.

  
(R.K. Ahuja)  
Member (A)

  
(V.Rajagopala Reddey)  
Vice-Chairman (J)

/rao/